

**SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF
THE STAKEHOLDERS OF OOYALA INDIA PRIVATE LIMITED**

1.	Name of corporate person	OOYALA INDIA PRIVATE LIMITED
2.	Date of incorporation of corporate person	03/06/2016
3.	Authority under which corporate person is Incorporated / registered	Registrar of Companies, Mumbai
4.	Corporate identity number / limited liability identity number of corporate person	U72900MH2016FTC281986
5.	Address of the registered office and principal office (if any) of corporate person	Shop No. 1, Ground Floor, Royal Palm CHS Limited, Ahimsa Marg, Off Link Road, Malad West Mumbai, Mumbai City MH 400064 IN
6.	Liquidation commencement date of corporate person	22 nd November, 2020
7.	Name, address, email address, telephone Number and the registration number of the Liquidator	Pramod Jain IP Registration No. IBBI/IPA-01/IP-P00249/2017-18/10478 Address: C-104, Water's Edge Society, Vishalnagar, Pimple Nilakh, Pune 411027 Mail ID: pramod7jain@gmail.com Mobile : 9766034562
8.	Last date for submission of claims	21 st December, 2020

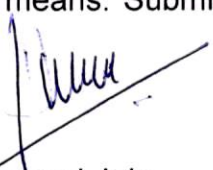
Notice is hereby given that the Ooyala India Private Limited has commenced voluntary liquidation on 22nd November, 2020.

The stakeholders of Ooyala India Private Limited are hereby called upon to submit a proof of their claims, on or before 21st December, 2020 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Date: 25th November, 2020
Place: Pune




Pramod Jain
(Liquidator for Ooyala India Private Limited)
Reg. No. IBBI/IPA-01/IP-P00249/2017-18/10478